

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

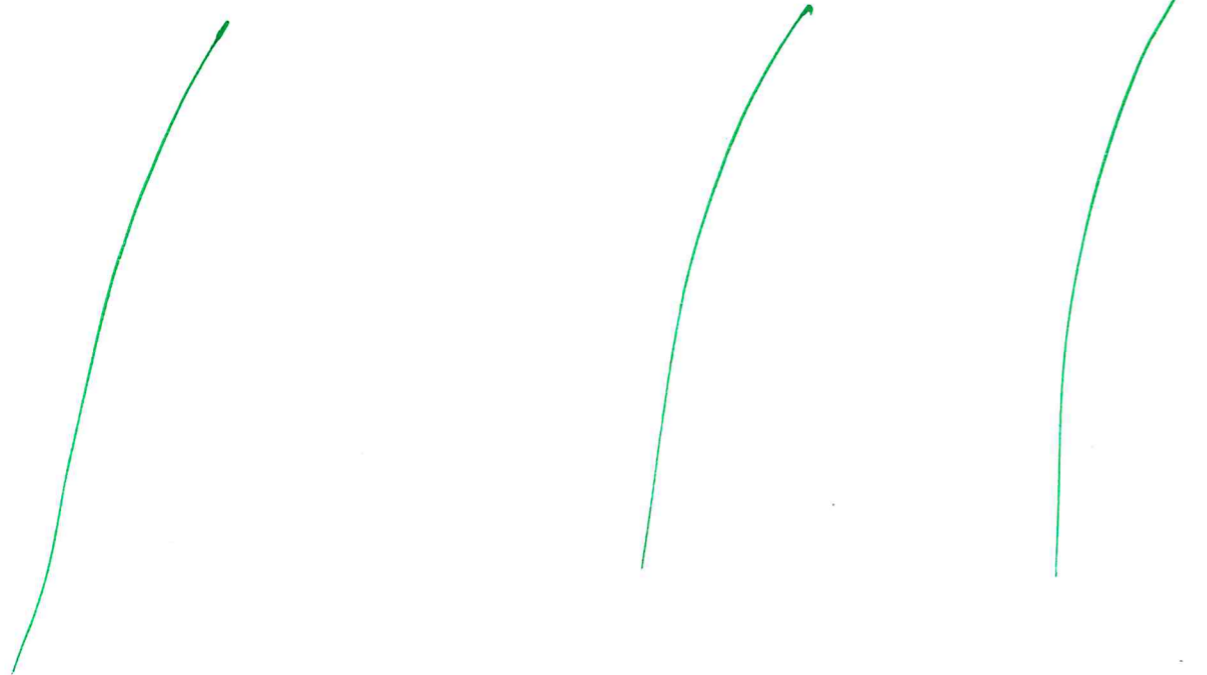
APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2017  
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN  
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD  
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Keerthi Ramesh for S. Ramasubramanian & Associates.	Counsel for R4	Kar...
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2)	HARSHINI J for Raj Jhaibakh	counsel for petitioner	Harshini J
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3)	Anand SASTHANA	counsel for R1, 2, 3.	Anand
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**ORDER**

Counsel for petitioner present. Counsel for R1 to R3 and R5 present. Counsel for R4 present. Counsel for petitioner has not filed the rejoinder and prays further time for filing the same. Final opportunity is granted for filing rejoinder. Counsel for R4 submitted that he is no longer a Director in the R1 company and his name may be deleted from the array of respondents for which he intends to file an application for deleting his name. Counsel for petitioner is directed to serve copy of the rejoinder to the other side prior to the next date of hearing. Time extended at request of the counsel for petitioner and R4. Put up on **10.07.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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